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16.	Revised Norms/Guidelines for setting up of new Science Cities and Science Centres
17.	Grant-in-Aid to Voluntary Organizations/Societies for Development and Maintenance of National Memorials
18.	Tagore Commemoration Grant Scheme (TCGS)

Protected monuments in Rajasthan

†651. SHRI ASHK ALI TAK: Will the Minister of CULTURE be pleased to state:

(a) the details of places which have been declared archaeologically protected in the State of Rajasthan during the year 2013-14; and

(b) the amount sanctioned in 2013-14 for development of newly protected places/monuments?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):

(a) During the year 2013-14, no monument/site has been declared to be of national importance by the Archaeological Survey of India in Rajasthan.

(b) Question does not arise.

Promotion and Development of Culture in Karnataka

652. SHRI AAYANUR MANJUNATHA: Will the Minister of CULTURE be pleased to state:

(a) whether Government or any of its autonomous organisations have undertaken any cultural activity/programmes for promotion and development of culture in the State of Karnataka during each of the last three years and the current year;

(b) if so, the details thereof; and

(c) the achievements made in this regard?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):

(a) and (b) Ministry of Culture and its autonomous organisations have undertaken many cultural activities for promotion and development of culture in different States of the country including Karnataka.

Details of the cultural activities undertaken during the last three years and the current year in the State of Karnataka are given in the statement (*See* below).

(c) All the programmes received good response and were generally appreciated.

†Original notice of the question was received in Hindi.